

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO.75**

Dated Guwahati, the 3<sup>rd</sup> December, 2013

Hon'ble the Chief Justice has been pleased to allot the official Bungalow No.7 at Kharghuli, Guwahati to Hon'ble Mr. Justice K.Sreedhar Rao, Judge, Gauhati High Court until further orders, as the same has been vacated by Hon'ble Mr.Justice I.A.Ansari on his Lordship's transfer to Patna High Court, Patna. The Bungalow shall be treated as official residence with effect from the date of occupation by his Lordship.

By Order,

Sd/- R.Duarah  
**REGISTRAR (ADMN.)**

Memo No. HC.III – 21/2006/ 5132-47 IG, Dated the 3<sup>rd</sup> December, 2013  
Copy to: -

1. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
2. The Registrar General, Patna High Court, Patna, for favour of kind information of the above order to Hon'ble Mr.Justice I.A.Ansari, Judge Patna High Court, Patna.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (\_\_\_\_\_ ) Gauhati High Court, Guwahati.
6. The Joint Registrar Itanagar Bench, Naharlagun, Gauhati High Court, Guwahati.
7. The Executive Engineer, PWD, Guwahati Electrical Division, Chandmari Guwahati-3, for information.
8. The Executive Engineer, PWD, Guwahati Building Division No.1, Fancy Bazar, Guwahati-1, for information.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr. Justice K.Sreedhar Rao, Judge, Gauhati High Court, for favour of his Lordship's kind information.
11. The Pvt. Secretary to Hon'ble Mr/ Mrs./ Dr.(Mrs) Justice \_\_\_\_\_ Judge, Gauhati High for favour of his/her Lordship's kind information.
12. The Superintendent (Accounts/Appointment) Section, Gauhati High Court, Guwahati.
13. The Protocol Officer, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Court Officer No.1/2, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (ADMN.)**